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(Part 1-Section 1)

Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade

Public Notice No. 17 (RE: 2013)/2009-2014
New Delhi : Dated 9th July, 2013

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and paragraph 1.1 of Handbook of Procedure (Vol. I) the Directorate General of Foreign Trade hereby notifies a new SION A-3643 under Chemicals and Allied Products - in respect of the export product "Fatty Alcohol (Cetyl, Stearyl, Ceto-Stearyl)" as under :

Export Product	Exp. Qty.	Sl. No.	Import items	Qty. allowed (Kg.)
Fatty Alcohol (Cetyl, Stearyl, Ceto-Stearyl)	1 Kg.	1.	Palm Fatty Acid Distillate (PFAD)	1.16 Kg
		2.	Copper Chromite Catalyst	0.005 Kg

2. Effect of Public Notice:-

A new SION A 3643 is being notified.

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